

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 104
CP(IB)/328(AHM)2020

Order under Section 9 IBC

IN THE MATTER OF:

Heliflex Hydraulics & Engg Co.

V/s

Seven Oaks Engineering Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..06/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

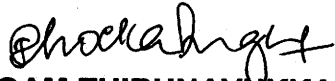
For the Applicant :

For the Respondent :

ORDER

None appeared on behalf of the parties. However, we direct the parties to complete e-filing of their respective documents on e-portal within one-week.

The matter stands adjourned to 17.08.2021.



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)